

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CURATIVE PET(C) NOS. 345-347/2010 IN R.P.(C) NOS. 229/1989 & 623-624/1989 IN C.A. NOS. 3187-3188/1988 AND SLP (C) NO. 13080/1988

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

M/S. UNION CARBIDE CORPN & ORS.

Respondent(s)

WITH

T.P.(C) No. 170/2011 (XVI-A)

Date : 29-01-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MS. JUSTICE INDIRA BANERJEE  
HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

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For M/s. Khaitan & Co., AOR

Mr. Harsh Parashar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 11.02.2020.

(NARENDRA PRASAD)  
COURT MASTER

(JAGDISH CHANDER)  
BRANCH OFFICER